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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|-----------------------|---------------|------------------------|--------------------------|---------------------|-----------------------|---------------------|
| CP(IB) No. 71/BB/2020 | For admission | Sec 7 of I&B code 2016 | Altico Capital India Ltd | Keystone Partners | Yusun Estates Pvt Ltd | |

ADVOCATE FOR PETITIONER/s:

Sankeerth Vittal
9980746469



ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Sankeerth Vittal, learned Counsel for the Petitioner.

Issue notice. Registry is directed to prepare the notice and Counsel for the Petitioner is ~~permitted~~ ^{directed} to collect the notice and serve it personally on all the MD of the Respondent Company as well as on the Respondent Company and to file proof of service in the Registry well before the next date of hearing.

Post the case on **12.03.2020**.


Member (T)


Member (J)

Krishna
Verified

Court Officer